

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga(Incharge)
COURT 45 ADDL SESSIONS JUDGE
Criminal Cause List Dated 12-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI REV APP	100152/2018	Kurban Dawoodbhai Palitanawala-Aplcnt. Vs The State of Maharashtra-Byculla P. Stn. and Pramod Dasharath Choughule- Respdt.	Jayesh Bansilal Kocheta
<u>EVIDENCE PART HEARD</u>				
2	SESSIONS CASE	100627/2012	The State Malbar Hill Vs Gousoddin Jilani Sayyed	Mr. Chaudhari
3	SPL CASE ACB	100029/2018	The State ACB BMU Vs Shivaji Shankar Bhosale	
(Main Matter REMAND APPLN ACB/0100382/2017)				
<u>EVIDENCE</u>				
4	SPL CASE ACB	100044/2017	The State ACB BMU Vs Suryakant Shreepati Acharya	
(Main Matter REMAND APPLN ACB/0100040/2016)				
5	SPL CASE ACB	100035/2018	STATE GOVERNMENT ACB, BMU Vs Appasaheb Bhimrao Kuchekar and another 1	
<u>CHARGE</u>				
6	SPL CASE ACB	100046/2018	STATE GOVERNMENT ACB Vs Vijaykumar Bhagwatiprasad Pal and other	
<u>COMPLIANCE</u>				
7	SPL CASE ACB	100075/2018	The State of ACB, BMU Vs Shailesh Sadanand Goud	
<u>AWAITING R AND P</u>				
8	CRI APPEAL	100783/2018	Cosmo Polymers and Adhesives Industries@MA-2445-18,BA-2431-18-Aplnt. Vs M/s. Akshar Plast Chem Investment P. Ltd. -Respdt.	J. S. Kalanke
<u>REPORT</u>				
9	MISC APPLN ACB	100904/2017	The Stae of Maharashtra ACB BMU Vs Narendra Ratnakar Bhoir	
(Main Matter SPL CASE ACB/0100098/2014)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100983/2016	M/s. Padma Conductors Pvt. Ltd., Kanakam S. Nair @ MA 2771/16 @ BA 2623/16 - Applicants Vs Standard Chartered Bank and The State of Maharashtra - Respondent	Chetan Pawar
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE ACB	100097/2014	The State of Maharashtra Vs Vasudeo Digamber Burkule and Anr.	
<u>EVIDENCE</u>				
3	SPL CASE ACB	100003/2017	The State ACB BMU Vs Mahendra Natha Nerlekar and 4 ors.	
(Main Matter REMAND APPLN ACB/0100048/2014)				
4	SPL CASE ACB	100002/2018	The State of ACB Vs Girish Chandrakant Parab	
<u>CHARGE</u>				
5	SPL CASE ACB	100007/2019	The State of ACB, BMU Vs Sandip Kamalakar Kamerakar and another	
<u>COMPLIANCE</u>				
6	SPL CASE ACB	100041/2018	STATE GOVERNMENT ACB Vs Santaji Pandurang Kawar	
<u>STAYED BY HONBLE HIGH COURT</u>				
7	MISC APPLN ACB	100075/2005	Arun Ranavtar Pathak Vs 1 Ms Siddhivinayak Construction Developers and 9	
<u>CROSS-EXAMINATION</u>				
8	SPL CASE ACB	100048/2017	The State ACB BMU Vs Suhas Dnyaneshar Bhise	
(Main Matter REMAND APPLN ACB/0100031/2016)				

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga(Incharge)
COURT 45 ADDL SESSIONS JUDGE
Criminal Cause List Dated 14-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100847/2016	Ashish Vinod Dalal - Applicant Vs The State of Maharashtra, Santacruz Police Station, Kusum Vinod Dalal - Respondents	PKA Advocates
2	CRI APPEAL	100797/2018	M. S. Fabrication, @ MA 2500- 18 @ BA 2470-18 - Appellant Vs M/s. C. Champaklal and Co.	R. G. Bhosale
<u>EVIDENCE PART HEARD</u>				
3	SPL CASE ACB	100080/2017	The State of ACB, BMU Vs Jagdish Bhau Barde	
<u>EVIDENCE</u>				
4	SPL CASE ACB	100068/2018	STATE GOVERNMENT ACB Vs Parag Dattatray Mohite	
5	SPL CASE ACB	100070/2018	The State of ACB Vs Rajesh Sudhakar Parab and another 1	
<u>CHARGE</u>				
6	SPL CASE ACB	100086/2018	The State of ACB BMU Vs Pramod Lahu Jadhav	
<u>STAYED BY HONBLE HIGH COURT</u>				
7	MISC APPLN ACB	100173/2016	The State ACB BMU Vs Vijay Bhagwandingh Chawan and another	
<u>CROSS-EXAMINATION</u>				
8	SPL CASE ACB	100020/2016	The State ACB BMU Vs Sister Loveniya Almeda and another	APP Lade Adv. W. Menezes

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga(Incharge)
COURT 45 ADDL SESSIONS JUDGE
Criminal Cause List Dated 15-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100800/2018	M/s. Siddhivinayk Engineers @ MA 2509-18 @ BA 2480-18 - Appellant Vs M/s. D. S. Steels Prop. - Respondent	Priten P. Killedar and Co.
2	CRI REV APP	100540/2019	L. Viswanathan-Aplcnt. Vs Sanjeev Kumar Gaur and The State of Maharashtra-Respmts.	Girish Kulkarni
<u>HEARING</u>				
3	CRI APPEAL	100695/2017	Zahid Razak Motorwala -Aplnt. Vs Soveba Zahid Motorwala and The State of Maharashtra - Respondent	Anjali Patil

CITY CIVIL AND SESSION COURT MUMBAI
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Criminal Cause List Dated 16-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE ACB	100095/2015	The State-ACB-BMU Vs Sachin Gajanan Sankhe	
2	SPL CASE ACB	100012/2018	The State of ACB, BMU Vs Rajendra Ganesh More	
(Main Matter REMAND APPLN ACB/0100053/2016)				
<u>EVIDENCE</u>				
3	SPL CASE ACB	100081/2018	The State of ACB BMU Vs Anil Dadu Mhaisale	
<u>CHARGE</u>				
4	SPL CASE ACB	100017/2019	The State- A.C.B., B.M.U. Vs Jyotikumar Nanasaheb Kupte and another	
<u>APPEARANCE</u>				
5	SPL CASE ACB	100031/2019	The State- A.C.B.,B.M.U. Vs Vijaysingh Murlidhar Gawali	
<u>REPORT</u>				
6	SPL CASE ACB	100040/2018	STATE GOVERNMENT ACB Vs Jalindar Babaso Misal	
<u>CROSS-EXAMINATION</u>				
7	SPL CASE ACB	100030/2017	The State of ACB Vs Sanjay Kisan Shinde and another	
(Main Matter REMAND APPLN ACB/0100029/2016)				

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Criminal Cause List Dated 17-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>STEPS</u>				
1	SPL.CASE	100076/2006	The State ACB BMU Vs Dattatraya Shankar Doiphode	APP Adv.M. Upadhyay-A2 Adv. Makasare- A8
<u>ARGUMENTS</u>				
2	CRI APPEAL	100484/2017	Anand Pandurang Dudhal @ MA 1343/17 @ BA 1110/17 - Appellant Vs The State of Maharashtra - EOW - Respondent	R. V. Kini
<u>HEARING</u>				
3	SPL CASE ACB	100035/2016	The State ACB BMU Vs Hari Nagesh Nike and others	
4	SPL CASE ACB	100036/2016	The State ACB BMU Vs Kedu Pandurang Bhalerao and others	
<u>EVIDENCE PART HEARD</u>				
5	SPL CASE ACB	100011/2007	The State of ACB Vs Ashok Ganesh Shukla	
6	SPL.CASE	100004/2007	The State of ACB Vs Govind Girija Swaruo and others.	A.P.P. Adv. Girish Kulkarni A1, Adv. Panse , A2
<u>EVIDENCE</u>				
7	SPL CASE ACB	100034/2018	A.C.B.B.M.U. Vs PRAVIN KESHAV SINGH	
(Main Matter REMAND APPLN ACB/0100708/2017)				
<u>REPORT</u>				
8	SPL CASE ACB	100073/2018	The State of ACB Vs Prashant Narsingh Kini	